

Central Administrative Tribunal
Principal Bench: New Delhi

DA 899/97

New Delhi this the 14th day of May 1997.

Hon'ble Mr N. Sahu, Member (A)

Smt. Dropadi
W/o Sh. Ram Vilas
R/o Qr. No.103 Block - 85
Punchquian Road
New Delhi

...Applicant.

(By advocate : None)

Versus

1. The Director of Estate
Dte. of Estate
Nirman Bhawan, New Delhi.
2. The Estate Officer
Lady Harding Medical College
& Smt. S.K.Hospital, New Delhi. ...Respondents.

(By advocate: None)

O R D E R (oral)

Hon'ble Mr N. Sahu, Member (A)

Nobody was present on 6.5.1997 and 8.5.1997.

Even today, nobody is present. This OA is dismissed
for default.

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(N. Sahu)  
Member (A)

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